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## Security wall along IB at Jammu

2237. SHRI ANIL DESAI:

SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is seriously considering to erect security wall to keep infiltrators out, along the 198-km. stretch of International Border that separates Jammu from Pakistan:
  - (b) if so, details thereof; and
  - (c) by when it will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) No, Sir. However, the Central Government has approved construction of Earthen Bund, metalled road and naka-cum-machan-cum-fighting bunkers along the home side of the existing security fence (including land acquisition of 135 feet wide strip) over 179 km length of international border, at an estimated cost of Rs. 341 Crore in Jammu Sector along Indo-Pakistan border.

## Cases of missing children

2238. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the increasing number of cases of missing children in the country;
- (b) whether it is a fact that there are organized gangs working for kidnapping children;
- (c) if so, the State-wise details of the cases of missing children registered during 2013 and so far in the current year; and
- (d) the steps being taken against the organized gangs of kidnappers of children in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (d) As per information provided by the National Crime Records Bureau (NCRB), the total number of children gone missing from 2011 -2013 along-with number

of children missing, traced, State-wise, sex-wise in 2013 is given in the Statement (See below).

The Ministry of Home Affairs is not aware of organized gangs involved in kidnapping of children.

As per seventh schedule to the Constitution of India "Police" and "Public Order" are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations. However, the Union Government attaches highest importance to the matter of prevention and control of crime against children and through various advisories and schemes augments the efforts of the State Governments/UTs.

In pursuance to Hon'ble Supreme Court's order, the Ministry of Home Affairs has circulated an advisory on Hon'ble Supreme Court's direction to file FIR in case of missing children dated 25th June, 2013.

The Ministry of Home Affairs had also issued a detailed Advisory on missing children and steps to be taken for tracing the children on 31st January, 2012. It includes various directions to States/UTs like computerization of records, involvement of NGOs and other organizations, community awareness programmes etc. A comprehensive pro-forma has been circulated to all States/UTs to facilitate better data collection on missing and found children.

Ministry of Women and Child Development has launched a portal namely 'Track Child' in the country, which is aimed at maintaining the data of all children availing rehabilitation services under the Integrated Child Protection Scheme (ICPS). It is designed to have two parts as 'Missing' and 'Found' section where every particular details of the missing/found children; like physical attributes, place of missing/recovery, special identification marks etc., as reported in the Police Stations are stored in database. The special software along with search engine, then matches the identical parameters of recovered children within its database uploaded from various functionaries of ICPS to facilitate identification of recovered children.

Statement

Details of children gone missing and traced from 2011-2013 State-wise and sex-wise

State-wise and Gender-wise information on Missing/Traced Children for the year 2013

(A)

Written Answers to

()	State Wise this Selice		nis (vilo y vicil kipilen) — Aribis (viji) (liliba ketis kinji) kilonos (		*******			
Sl. No.	State	Sex	No. of	Total	Total	Total	Total	Total
			Missing	Traced	Un-Traced	Missing	Traced	Un-Traced
			Children					
1	2	3	4	5	6	7	8	9
1	A&N Islands	Male	14	7	7	37	23	14
		Female	23	16	7			
2	Andhra Pradesh	Male	2121	991	1130	5712	2682	3030
		Female	3591	1691	1900			
3	Arunachal Pradesh	Male	12	0	12	22	0	22
		Female	10	0	10			
4	Assam	Male	394	167	227	1059	432	627
		Female	665	265	400			
5	Bihar	Male	0	0	0	0	0	0
		Female	0	0	0			
5	Chandigarh	Male	46	3	43	136	14	122
		Female	90	11	79			

7	Chhattisgarh	Male	847	423	424	2771	1227	1544	Writ
		Female	1924	804	1120				ten .
8	Dadra and Nagar Haveli	Male	4	1	3	6	2	4	Written Answers
		Female	2	1	1				to
9	Daman and Diu	Male	0	0	0	0	0	0	
		Female	0	0	0				
10	Delhi	Male	3286	1908	1378	7181	3939	3242	20
		Female	3895	2031	1864				[12 F
11	Goa	Male	68	50	18	159	112	47	ebru
		Female	91	62	29				[12 February, 2014]
12	Gujarat	Male	973	581	392	2801	1371	1430	2014]
		Female	1828	790	1038				
13	Haryana	Male	21	6	15	45	13	32	Unstarred Questions
		Female	24	7	17				arre
14	Himachal Pradesh	Male	131	79	52	256	140	116	d Qu
		Female	125	61	64				iestic
15	Jammu and Kashmir	Male	136	74	62	289	155	134	ns
		Female	153	81	72				139

1	2	3	4	5	6	7	8	9	140
16	Jharkhand	Male	0	0	0	0	0	0	
		Female	0	O	0				Written Answers to
17	Karnataka	Male	161	50	111	318	107	211	Ansı
		Female	157	57	100				vers
18	Kerala	Male	473	333	140	1305	900	405	to
		Female	832	567	265				
19	Lakshadweep	Male	0	0	0	0	0	0	[RAJYA SABHA]
		Female	0	0	0				[AS∤
20	Madhya Pradesh	Male	0	0	0	0	0	0	\BH/
		Female	0	0	0				
21	Maharashtra	Male	5874	3776	2098	15334	9413	5921	
		Female	9460	5637	3823				
22	Manipur	Male	25	19	6	36	30	6	Unsta
		Female	11,	11	0				Unstarred Questions
23	Meghalaya	Male	0	0	0	0	0	0	Que
		Female	0	0	0				stion

24	Mizoram	Male	0	0	O	0	0	0	
		Female	0	0	0				
25	Nagaland	Male	77	20	57	177	45	132	
		Female	100	25	75				
26	Orissa	Male	661	212	449	2539	615	1924	
		Female	1878	403	1475				
27	Puducherry	Male	20	19	1	49	46	3	
		Female	29	27	2				
28	Punjab	Male	23	3	20	42	7	35	
		Female	19	4	15				
29	Rajasthan	Male	879	495	384	2192	1176	1016	
		Female	1313	681	632				
30	Sikkim	Male	48	9	39	124	41	83	
		Female	<b>7</b> 6	32	44				
31	Tamil Nadu	Male	1090	630	460	3271	1979	1292	
		Female	2181	1349	832				
32	Tripura	Male	100	9	91	372	31	341	
		Female	272	22	250				

1	2	3	4	5	6	7	8	9
33	Uttar Pradesh	Male	0	0	0	0	0.	0
		Female	0	0	0			
34	Uttarakhand	Male	240	155	85	362	200	162
		Female	122	45	77			
35	West Bengal	Male	0	0	0	0	0	0
		Female	0	0	0			
-	Total for Boys (M)		17792	10070	7722			
	Totalfor Girls (F)		28871	14680	14191			
91	Grand Total (M+F)		46663	24750	21913	46595	24700	21895

Source of data is State Crime Records Bureaux (SCRBX).

Note: Data Not Received from Bihar, Jharkhand, Karnataka, Madhya Pradesh, Meghalaya, Uttar Pradesh and West Bengal.

State-wise and Gender-wise information on Missing Children for the year 2011-2013

Sl. No.	State	Sex	2011	2012	2013
1	2	3	4	5	6
1	Andaman and Nicobar	Male	19	12	14
	Islands	Female	48	15	23
2	Andhra Pradesh	Male	2084	1769	2121
		Female	3386	3079	3591
3	Arunachal Pradesh	Male	23	32	12
		Female	41	64	10
4	Assam	Male	835	772	394
		Female	1455	1437	665
5	Bihar	Male	504	833	0
		Female	385	633	0
6	Chandigarh	Male	104	62	46
		Female	107	94	90
7	Chhattisgarh	Male	1248	1225	847
		Female	2657	2627	1924
8	Dadra and Nagar Haveli	Male	2	4	4
		Female	5	2	2
9	Daman and Diu	Male	4	5	0
		Female	4	4	0
10	Delhi	Male	2943	2356	3286
		Female	3111	2561	3895
11	Goa	Male	108	108	68
		Female	140	161	91

144	Written Answers to	[RAJYA SABHA]		Unstarred	Questi
1	2	3	4	5	6
12	Gujarat	Male	1074	1375	973
		Female	2243	2423	1828
13	Haryana	Male	698	722	21
		Female	493	489	24
14	Himachal Pradesh	Male	192	178	131
		Female	245	196	125
15	Jammu and Kashmir	Male	198	239	136
		Female	243	222	153
16	Jharkhand	Male	0	298	0
		Female	0	675	0
17	Karnataka	Male	1624	473	161
		Female	2214	617	157
18	Kerala	Male	428	391	473
		Female	855	777	832
19	Lakshadweep	Male	0	O	0
		Female	0	0	0
20	Madhya Pradesh	Male	4369	0	0
		Female	7765	0	0
21	Maharashtra	Male	5932	6296	5874
		Female	8201	9147	9460
22	Manipur	Male	37	63	25
		Female	35	70	11
23	Meghalaya	Male	68	38	0
		Female	105	49	0

1	2	3	4	5	6
24	Mizoram	Male	6	1.	0
		Female	3	12	0
25	Nagaland	Male	84	78	77
		Female	105	92	100
26	Orissa	Male	643	1076	661
		Female	1533	2907	1878
27	Puducherry	Male	21	20	20
		Female	53	30	29
28	Punjab	Male	427	407	23
		Female	248	329	19
29	Rajasthan	Male	1635	1423	879
		Female	2539	2470	1313
<b>3</b> 0	Sikkim	Male	24	146	48
		Female	53	132	<b>7</b> 6
31	Tamil Nadu	Male	961	1095	1090
		Female	1867	2117	2181
32	Tripura	Male	149	144	100
		Female	374	423	272
33	Uttar Pradesh	Male	2368	2317	0
		Female	1461	1540	0
34	Uttarakhand	Male	334	428	240
		Female	280	302	122

146	Written Answers to	[RAJYA SABHA]		Unstarred	Questions
1	2	3	4	5	6
35	West Bengal	Male	5825	1316	0
		Female	13429	3640	0
	Total for Boys (M)		34971	25702	17792
<i>u</i>	Total for Girls (F)		55683	39336	28871
	Grand Total (M+F)		90654	65038	46663

Source of Data is State Crime Records Bureaux (SCRBX).

Note: Data Not Received from Bihar, Jharkhand, Karnataka, Madhya Pradesh, Meghalaya, Uttar Pradesh & West Bengal for the year 2013.

## Naxal Violence

 $\dagger$ 2239. SHRI THAAWAR CHAND GEHLOT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of incidents of violence committed by naxalites during last year and till date, place-wise;
- (b) the action taken by Government against violence committed by naxalites and the result thereof; and
  - (c) the number of people killed by naxalites during the last three years, till date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) The State-wise details of incidents of LWE violence and resultant deaths during last year and in the current year (up to 06.02.2014) are given in the Statement (*See* below).

(b) 'Police' and 'Public Order' being State subjects, specific action with respect to maintenance of law and order lies priimarily in the domain of the State Governments concerned. The Central Government has a holistic approach towards combating LWE wherein it supplements the efforts of the State Governments over a wide range of security related and development related issues. In security related interventions, apart from directly deploying Central Armed Police Forces (CAPFs), the Government of India provides assistance for capacity building of the states through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS), the Construction/Strengthening of Fortified Police Stations Scheme etc.

†Original notice of the question was received in Hindi.